

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 520/98

O.A. 1444/1997

Date of order: 21.11.2001

Present : : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman.

Hon'ble Mr. B.P. Singh, Administrative Member.

UNION OF INDIA & ORS. (C.L.W.)

- v e r s u s -

GOUR SUNDAR DUTTA & ORS.

Mr.

For the applicant : /M.K. Bandyopadhyay, counsel. (Respds. in O.A.)

For the respondents : Mr. S.K. Ghosh, counsel.(for applicant in O.A.)

O R D E R

Id. counsel for the respondents (in O.A.) Mr. Bandyopadhyay files a letter which is said to have been written by the applicant to Mr. Ghosh, Id. counsel for the applicant and copy to Mr. Bandyopadhyay. In view of this fact the application is dismissed as withdrawn. The letters produced before us may be kept with the records. M.A. also stands disposed of.

20/11/01

Member (A)



Vice-Chairman.